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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/201 8	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s: S. PEER MOHAMED
ADVOCATE
9350970806

Petitioner

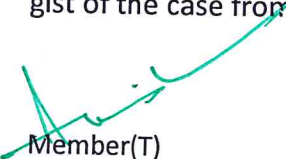
RESPONDENT/s: B R GURURAJ
DIRECTOR
8310738929



DEEPAK
Advocate

ORDER

Heard Shri S.Peer Mohamed, learned counsel for the Petitioner and Shri B.R.Guru Raj, Director, for the Petitioner and Shri B.A.Arun and Shri Deepak, learned counsels for the Respondent. Both the parties are directed to file their respective affidavit explaining the gist of the case from initial date to till date. Post the case on 01.10.2018.


Member(T)

Prema Murray - Steno.


Member (J)